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Title: Regarding utilization of land vested with HPCL at Edapallycottah, Kollam-laid.

**SHRI N.K. PREMACHANDRAN (KOLLAM):** An extent of 27 Acres and 6 Acres of landed property are vested with HPCL at Edapallycottah, Kollam. The property is situated in the prime location adjacent to National Highway. The property is not properly protected and there is every chance for encroachment. It is not fair and proper to give up prime property of HPCL. Central Public undertakings are facing much difficulties to find out land for their development. It is highly essential to find out a project for the proper utilisation of the land. If HPCL is not in a position to utilize the land for development, it is reasonable to hand over the land for the development of Central Government project.

Hence, I urge upon the Government to implement a project immediately to utilize the land vested with HPCL at Edapallycottah, Kollam, either through the HPCL or some other Central Government agencies.